NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/317/ (IB)/2017

NAME OF THE PETITIONER(S)

: SOFTCELL TECH LTD.

NAME OF THE RESPONDENT(S)

: ESQUIRE ENGINEERING SOLUTIONS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Tilibhaskal Villasam-P-Jain ? Shruti Kaishnan }

Coursel for Petitioner

Vikean

ORDER

Counsel for petitioner present. Counsel for respondent called absent. No representation. Counsel for petitioner submitted that in view of the settlement between the parties, he has received instructions to withdraw the CP. The same has been endorsed on the petition. The matter is dismissed as withdrawn. The file is consigned to record after due process of completion.

(K.Anantha Padmanabha Swamy)

Member (Judicial)